

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 25
(IB)-1715(PB)/2018

IN THE MATTER OF:

Dewesh Auto Creative Services Pvt Ltd	...	Applicant/Petitioner
Vs		
Morpheous Developers Pvt Ltd.	...	Respondent

Order under Section 7 of the Insolvency & Bankruptcy Code, 2016.

Order delivered on 02.07.2024

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For Respondent :

ORDER

Renotified to 03.07.2024.

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(KAMAL SULTANPURI)
JOINT REGISTRAR

Dipak – 02.07.2024